

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21410/2025 BLAPL/7401/2025	SAMIR KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /115 /2025 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIGUDA GR/0000211/2025
2	D-BLAPL/21339/2025 BLAPL/7402/2025	JAYADEB BACHHAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /515 /2021 A.D.J.,BHUBANESWAR(Khordha) TR/0000556/2021
3	D-BLAPL/21342/2025 BLAPL/7403/2025	SASHI DHAR CHOUHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAKHANPUR /123 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001247/2025
4	D-BLAPL/21235/2025 BLAPL/7404/2025	MUNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /410 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000075/2024
5	D-BLAPL/21238/2025 BLAPL/7405/2025	SITARA SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA GRPS /55 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000025/2025
6	D-BLAPL/20733/2025 BLAPL/7406/2025	NARENDRA AHIRWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000008/2025
7	D-BLAPL/20394/2025 BLAPL/7407/2025	SUBASH MAHAKUR VS STATE OF ODISHA	JYOTI RANJAN DEO VS	JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025
8	D-BLAPL/21358/2025 BLAPL/7408/2025	RAHUL SARAHA VS STATE OF ODISHA	GOPINATH MISHRA VS	CHANDILI /82 /2025 A.D.J.,RAYAGADA(Rayagada) TR/0000013/2025
9	D-BLAPL/21202/2025 BLAPL/7409/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR SADAR /138 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0000466/2025
10	D-BLAPL/21308/2025 BLAPL/7410/2025	CHATURBHUJA BARIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	SATYABADI /118 /2024 J.M.F.C. (II), PURI(Puri) GR/0000263/2024
11	D-BLAPL/21223/2025 BLAPL/7411/2025	ARIF KHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	CHAULIAGANJA /27 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000035/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/20374/2025 BLAPL/7412/2025	PRATAP KHEMENDU VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	ORKEL /368 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000158/2024
13	D-BLAPL/21335/2025 BLAPL/7413/2025	AKSHAYA BESAN @ AKSHYA KUMAR BESAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000461/2025
14	D-BLAPL/19783/2025 BLAPL/7414/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHUSURI /187 /2021 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000049/2024
15	D-BLAPL/21077/2025 BLAPL/7415/2025	SACHIDANANDA RATH VS STATE OF ODISHA	MANORANJAN PADHY VS	CAPITAL P.S. /237 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000270/2025
16	D-BLAPL/20690/2025 BLAPL/7416/2025	KULAMANI NAG VS STATE OF ODISHA	RASHMITA SAHU VS	SINDHIKELA PS /92 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000157/2024
17	D-BLAPL/21356/2025 BLAPL/7417/2025	RANJIT BHOKTA @ RANJIT BHUKTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000010/2025
18	D-BLAPL/20887/2025 BLAPL/7418/2025	DAMBU BIDIKA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	BANDHUGOAN /56 /2017 ADDL DISTRICT AND SESSIONS JUDGE CT/0000005/2018
19	D-BLAPL/20976/2025 BLAPL/7419/2025	MIR RAJA @ SK. RAJA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /112 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000058/2025
20	D-BLAPL/21361/2025 BLAPL/7420/2025	NARAHARI BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /220 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000755/2025
21	D-BLAPL/21208/2025 BLAPL/7421/2025	BISIKESAN MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /125 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000080/2023
22	D-BLAPL/21252/2025 BLAPL/7422/2025	JULU @ DHIRENDRA SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /145 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000740/2025
23	D-BLAPL/21481/2025	TRILOCHAN SAMANTARAY	BIJAY KUMAR BEHERA	MANCHESWAR P.S. /293 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7423/2025	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000796/2025
24	D-BLAPL/21255/2025 BLAPL/7424/2025	SHRABANA SAHU VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000027/2025
25	D-BLAPL/21304/2025 BLAPL/7425/2025	KESHABA BEHERA @ KESHABA CHANDRA BEHERA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000009/2025
26	D-BLAPL/21306/2025 BLAPL/7426/2025	RAJESH BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NAYAKOT /3 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000057/2023
27	D-BLAPL/21313/2025 BLAPL/7427/2025	UMA SHANKAR DIXIT @ DANDA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000279/2025
28	D-BLAPL/21389/2025 BLAPL/7428/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000067/2025
29	D-BLAPL/21408/2025 BLAPL/7429/2025	PABITRA DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	PIPLI /119 /2025 J.M.F.C.,PIPLI(Puri) GR/0000184/2025
30	D-BLAPL/20932/2025 BLAPL/7430/2025	AKRUR MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	VIGILANCE PS (BERHAMPUR) /8 /2025 SPECIAL JUDGE (VIGILANCE), PHULBARI GR/0000002/2025
31	D-BLAPL/21090/2025 BLAPL/7431/2025	MD.SAJID ALAM VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000005/2025
32	D-BLAPL/20903/2025 BLAPL/7432/2025	MIRJA JAHED BAIG VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /131 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000233/2025
33	D-BLAPL/21301/2025 BLAPL/7433/2025	AJAY PATEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /176 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000086/2024
34	D-BLAPL/20794/2025 BLAPL/7434/2025	Y.HEMALATA @ SMT. YARA HEMALATA VS	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /198 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

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35	D-BLAPL/20669/2025 BLAPL/7435/2025	STATE OF ODISHA KABULA @ SANJIT SETHI VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	GR/0000662/2023 BAGHAMARI /120 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000071/2025
36	D-BLAPL/20784/2025 BLAPL/7436/2025	KUNA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /236 /2023 A.D.J.PATNAGARH(Balangir) SC/0000006/2025
37	D-BLAPL/20987/2025 BLAPL/7437/2025	RECHARD NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TUMUDIBANDHA /9 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000020/2025
38	D-BLAPL/21215/2025 BLAPL/7438/2025	RAKESH PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	KISHORENAGAR (ANUGUL) /281 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000091/2023
39	D-BLAPL/21415/2025 BLAPL/7439/2025	TARIK KHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /338 /2024 A.D.J.,ATHAMALLIK(Anugul) CT/0000020/2025
40	D-BLAPL/21526/2025 BLAPL/7440/2025	MANAS RANJAN BARIK VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	KEONJHAR SADAR /184 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000645/2025
41	D-BLAPL/20382/2025 BLAPL/7441/2025	MOHANDAS PANGI VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	MACHHKUND /21 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000087/2024
42	D-BLAPL/21315/2025 BLAPL/7442/2025	BANSHIDHAR @ BAINSHIDHAR SENAPATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /177 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000154/2024
43	D-BLAPL/21043/2025 BLAPL/7443/2025	PURNA CHANDRA PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000073/2025
44	D-BLAPL/21299/2025 BLAPL/7444/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000401/2025
45	D-BLAPL/21393/2025 BLAPL/7445/2025	NARAYAN MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOVALLY UPD BHUBANESWAR /76 / J.M.F.C.,JATNI(Khordha) GR/0000210/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

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46	D-BLAPL/21325/2025 BLAPL/7446/2025	BINAYA KUMAR GARNAIK @ GARNAYAK VS STATE OF ODISHA(VIG.)	PARSURAM PANDA VS	SAMBALPUR VIGILANCE /73 /2010 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000021/2013
47	D-CMAPL/26558/2025 CMAPL/208/2025	DIVISIONAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LIMITED, KHURDA VS KASHE PUALA	ADVA VS	// () //
48	D-CMAPL/27058/2025 CMAPL/209/2025	EXECUTIVE ENGINEER ELECTRICAL, TPNODL,MAYURBHANJ VS M/S KISHAN SEVA KENDRA, MAYURBHANJ	ADV VS	// () //
49	D-CMAPL/28198/2025 CMAPL/210/2025	M.N.K. HARISH VS M. SRIVALLI	BISWARANJAN MAHARATHA VS	// () //
50	D-CMP/25589/2025 CMP/1058/2025	BHABAGRAHI BISWAL VS BHAGABAT BISWAL	SAILESH DAS VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/000018/2017
51	D-CMP/28031/2025 CMP/1059/2025	PRAMODINI HOTA VS VOONA BASUDEV RAO	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) CS/000054/2018
52	D-CMP/26318/2025 CMP/1060/2025	ODISHA RASTRABHASA PARISADA JAGANNATH DHAM , PURI VS ORISSA RASTRABHASA PARISHAD, PURI	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (JD), PURI(Puri) TS/0000319/1995
53	D-CMP/28115/2025 CMP/1061/2025	SABITA PANDA VS GANGADHAR SUBUDHI	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000055/2015
54	D-CMP/28165/2025 CMP/1062/2025	SANJUKTA MAHALA VS DUTIKA DEI	LALIT MOHAN NANDA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000152/2022
55	D-CMP/24153/2025 CMP/1063/2025	BHAGIRATHI PARIDA VS BASANTI BEHERA	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak)
56	D-CMP/27619/2025 CMP/1064/2025	DHANANJAY RATH VS ADITI DAS	SOURAV SUMAN BHUYAN VS	// A.D.J.,BARIPADA(Mayurbhanj) Fao/0000045/2024
57	D-CMP/28606/2025	NABA KUMAR MOHANTY	SANJEEV UDGATA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1065/2025	VS SUMITA MOHANTY	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000048/2017
58	D-CMP/28652/2025 CMP/1066/2025	SK.ALLAUDDIN VS SUBRAT KUMAR PRITIKANTA MOHANTY	SHIVSANKAR MOHANTY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) IA/0000054/2025
59	D-CMP/28239/2025 CMP/1067/2025	SAMIR MUDULI VS KAPILA CHARANA MUDULI @ KAPILA MUDULI	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000122/2009
60	D-CONTC/28543/2025 CONTC/3239/2025	GURUDEV SINGH VS SUDAKSHYA PATEL,ADDITIONAL TAHASILDAR,ROURKELA TAHASIL,UDITNAGAR	ADV. VS	// ()
61	D-CONTC/23656/2025 CONTC/3240/2025	PATEL CHANDRA MAHANTA VS ASWATHY S,IAS	ADV VS	// ()
62	D-CONTC/28176/2025 CONTC/3241/2025	RAJENDRA PRASAD PATRA VS JAYANT MEHER, BLOCK DEVELOPMENT OFFICER,LAMTAPUT,KORAPUT	BISWAJIT RANJAN TRIPATHY VS	// ()
63	D-CONTC/28712/2025 CONTC/3242/2025	DR.GAUTAM SAHOO VS DR.AMIYA KUMAR SAMAL	ADV. VS	// ()
64	D-CONTC/28715/2025 CONTC/3243/2025	DR.SUJATA SAHOO VS DR.AMIYA KUMAR SAMAL	ADV. VS	// ()
65	D-CRLA/20707/2025 CRLA/831/2025	RANJAN TARAI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KOREI /262 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000150/2024
66	D-CRLA/20942/2025 CRLA/832/2025	AKSHAY SETHI VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /101 /2009 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000011/2010
67	D-CRLA/20946/2025 CRLA/833/2025	SURA@SURESH SETHY VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /101 /2009 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000011/2010
68	D-CRLA/21171/2025 CRLA/834/2025	GHANA@GHANASHYAM PRADHAN VS	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /22 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

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69	D-CRLA/19067/2025 CRLA/835/2025	STATE OF ODISHA JAGA @ JAGANNATH SAHOO VS	PUNIL KUMAR SWAIN VS	TR/0000135/2023 ODAGAON /214 /2023 SPECIAL JUDGE (POCSO), NAYAGARH
70	D-CRLA/20337/2025 CRLA/836/2025	STATE OF ODISHA SUMANT SINGH VS	AMITAV TRIPATHY VS	TR/0000015/2024 BELPAHAR /145 /2019 A.D.J.,JHARSUGUDA(Jharsuguda)
71	D-CRLA/20879/2025 CRLA/837/2025	STATE OF ODISHA A.RAMU@AGURU RAMU VS	GOKULANANDA SAHU VS	CT/0000021/2024 CHANDILI /103 /2011 NYAYADHIKARI G.N. /J.M.F.C,KOLNAR
72	D-CRLMA/19741/2025 CRLMA/102/2025	SEERA NAGESWAR RAO BHAGYASHREE ROURAY VS	PURNA CHANDRA DAS VS	GR/0000353/2011 Maitri Vihar PS /221 /2024 S.D.J.M.,BHUBANESWAR(Khordha)
73	D-CRLMC/16035/2025 CRLMC/2600/2025	STATE OF ODISHA KESHAB PRADHAN VS	ARUPANANDA GOSWAMY VS	CT/0000929/2024 CHANDANPUR /78 /1997 GRAMA NYAYADHIKARI,PURI(Puri)
74	D-CRLMC/19745/2025 CRLMC/2601/2025	STATE OF ODISHA DIBYANANDA DASJI @ MAHANTA DIBAYANANDA DAS VS	PRASANNA KUMAR RATH VS	GR/0000901/1997 //0 S.D.M.,PURI(Puri)
75	D-CRLMC/19839/2025 CRLMC/2602/2025	STATE OF ODISHA SURESH BARAD VS	GANGADHAR PANDA VS	CRMC/0000103/2015 //0 J.M.F.C.,KHANDAPARA(Nayagarh)
76	D-CRLMC/20194/2025 CRLMC/2603/2025	STATE OF ODISHA SANTOSH KUMAR SETHI VS	MANOJA KUMAR KHUNTIA VS	2(B)CC/0000007/2024 CHATRAPUR /90 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
77	D-CRLMC/20378/2025 CRLMC/2604/2025	STATE OF ODISHA BINOD BIHARI BAG VS	PABITRA KUMAR NAYAK VS	ICC/0000003/2023 //0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
78	D-CRLMC/20426/2025 CRLMC/2605/2025	PRAMOD KUMAR PATEL PRAFULLA KUMAR GHATUAL VS	SATYA RANJAN MULIA VS	ICC/0000056/2021 SAMBALPUR VIGILANCE /16 /2013 SPECIAL JUDGE(VIG),BARGARH(Bargarh)
79	D-CRLMC/20500/2025 CRLMC/2606/2025	STATE OF ODISHA(VIG.) KHIRENDRA @ KHIROD BISRA @ MOTU VS	SUDHASHREE PASAYAT VS	CT/0000034/2013 SOHELLA /90 /2025 SPECIAL JUDGE (POCSO), BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000016/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/20550/2025 CRLMC/2607/2025	BUDU ADAKATIA @ BUDU BHALU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /24 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000023/2023
81	D-CRLMC/20805/2025 CRLMC/2608/2025	SUBHALAXMI DAS VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	NAYAGARH /65 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000016/2024
82	D-CRLMC/21152/2025 CRLMC/2609/2025	JAYESH TANNA@JAYESHBHAI JAYANTILAL TANNA VS POTNURU PRABHAKAR PATRO	DEVASHIS PANDA VS	//0 J.M.F.C.,ASKA(Ganjam) ICC/0000001/2025
83	D-CRLMC/21155/2025 CRLMC/2610/2025	BASANTA KUMAR BEHERA VS ENFORCEMENT DIRECTORATE, KHURDA	DEVASHIS PANDA VS	CUTTACK VIGILANCE /32 /2018 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRMC/0000008/2022
84	D-CRLMC/20892/2025 CRLMC/2611/2025	KALYANI MOHANTY VS STATE OF ODISHA	MADAN MOHAN DAS VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0006107/2016
85	D-CRLMC/20914/2025 CRLMC/2612/2025	SUSANTA MAHAPATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /155 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000035/2020
86	D-CRLMC/21173/2025 CRLMC/2613/2025	JYAFAT KHAN@JAYAFAT KHAN@GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2025
87	D-CRLMC/20954/2025 CRLMC/2614/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ATHGARH /258 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000623/2023
88	D-CRLMC/21009/2025 CRLMC/2615/2025	TIKA@SANJAY KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /126 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000149/2025
89	D-CRLMC/21028/2025 CRLMC/2616/2025	BIKASH @ CHITRASENA BANTHA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// J.M.F.C.,ANGUL(Anugul) CT/0002550/2009
90	D-CRLMC/21036/2025 CRLMC/2617/2025	VARAGANI RAMA KRISHNA @ V.RAMA KRISHNA VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 DISTRICT AND SESSIONS JUDGE,MALK 2(A)CC/0000012/2022
91	D-CRLMC/21096/2025	SANTOSH KUMAR DEBATA	ARUN KUMAR BUDHIA	MARKAT NAGAR /157 /2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2618/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0001037/2020
92	D-CRLMC/21553/2025 CRLMC/2619/2025	DINESH KUMAR PATRA VS RINKOJINI SWAIN	ANUPAM DASH VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) EXECUTION CASE/0000121/2022
93	D-CRLMC/21545/2025 CRLMC/2620/2025	RABINDRA KUMAR JENA VS C.B.I., BBSR	RAJAT PANDA VS	BHUBANESWAR CBI /49 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000005/2018
94	D-CRLMC/21169/2025 CRLMC/2621/2025	SUBHASH AGARWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	CHANDRASEKHARPUR /175 /2015 DISTRICT & SESIONS JUDGE,BHUBANE CT/0002348/2015
95	D-CRLMC/21391/2025 CRLMC/2622/2025	ABHILASH ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	CHAULIAGANJA /349 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0001164/2020
96	D-CRLMC/21293/2025 CRLMC/2623/2025	NRUSINGHA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 C.J.M.,KENDRAPARA(Kendrapara) ST/0000035/2022
97	D-CRLMC/21242/2025 CRLMC/2624/2025	JHARANA SAHU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JEYPORE VIGILANCE /55 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000039/2012
98	D-CRLMC/21295/2025 CRLMC/2625/2025	SOUBHAGYALAXMI ACHARYA VS STATE OF ODISHA	MANORANJAN PADHI VS	MAHILA P.S. BUXIBAZAR /34 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000170/2025
99	D-CRLMC/21158/2025 CRLMC/2626/2025	VINOD KUMAR VS STATE OF ODISHA(VIG.)	BIGYAN KUMAR SHARMA VS	BHUBANESWAR VIGILANCE /62 /2003 AUTHORISED OFFICER, SPL. COURT, B Confiscation Case/0000001/2014
100	D-CRLMC/21448/2025 CRLMC/2627/2025	MUNA @ JAGANNATH NAIK VS STATE OF ODISHA	PARSURAM PANDA VS	PARJANG /529 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000052/2024
101	D-CRLMP/20494/2025 CRLMP/873/2025	MILIRANI BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	/ /0 (//
102	D-CRLMP/20842/2025 CRLMP/874/2025	MAMINA MALLICK VS	SAKTI MOHAN BEHERA VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cutta

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/20889/2025 CRLMP/875/2025	KHAGESWAR MALLICK RUDRA SHANKAR SHATAPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	Crp/0000024/2023 INFOCITY PS /48 /2021 (//
104	D-CRLMP/20697/2025 CRLMP/876/2025	DINESH ACHARYA VS STATE OF ODISHA	BIDYADHAR MANSING VS	/ /0 (//
105	D-CRLMP/20139/2025 CRLMP/877/2025	SARASWATI SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	RAJKANIKA /296 /2022 (//
106	D-CRLMP/20930/2025 CRLMP/878/2025	SOUMYA MANJARI PARHI @ SOUMYA MANJARI PADHI VS D.G. OF POLICE, CUTTACK	SATYABRATA SENAPATI VS	/ /0 JUDGE FAMILY COURT,BALASORE(Bal EXECUTION CASE/0000013/2021
107	D-CRLMP/21429/2025 CRLMP/879/2025	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0 (//
108	D-CRLMP/21029/2025 CRLMP/880/2025	BHASKAR BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	BHOGRAI /228 /2025 (//
109	D-CRLMP/20915/2025 CRLMP/881/2025	RAMAKANTA MAHALI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	MARSHAGHAI /95 /2024 (//
110	D-CRLREV/21347/2025 CRLREV/393/2025	DEBASISH NAIK@ASHIS NAIK@DEBASHISH NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /296 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000067/2024
111	D-CRLREV/20877/2025 CRLREV/394/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	BRUNDABAN ROUT VS	POLASARA PS /205 /2016 A.D.J.,KODALA(Ganjam) ST/0000068/2020
112	D-CRLREV/21182/2025 CRLREV/395/2025	ASWINI KUMAR DHAL VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	JAKHAPURA /111 /2020 A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000011/2024
113	D-CRLREV/21284/2025 CRLREV/396/2025	NAMALA VEERA@VORA VENKATA SATYANARAYAN MURTY@KOTHAPALLI PADMA VS STATE OF ODISHA(VIG.)	SIDHARTH DAS VS	SAMBALPUR VIGILANCE /44 /2016 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000017/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLREV/20962/2025 CRLREV/397/2025	NASIM SEKH@SEKH NASIM VS FARAH NAAZ	RAJENDRA NARAYAN ROUT VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRA/0000026/2024
115	D-CRLREV/21092/2025 CRLREV/398/2025	BHOLANATH BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BEGUNIA P.S. /102 /2020 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000041/2024
116	D-CRLREV/21110/2025 CRLREV/399/2025	PATITAPABAN BEHERA VS SARBESWAR JENA	ASHOK KUMAR SAHOO VS	//0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU CRA/0000042/2025
117	D-CRLREV/21520/2025 CRLREV/400/2025	SANJEEB KUMAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	//0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D ICC/0000002/2025
118	D-CRLREV/18342/2025 CRLREV/401/2025	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	KORAPUT TOWN /319 /2019 ADDL DISTRICT AND SESSIONS JUDGE CT/0000096/2021
119	D-CRLREV/21319/2025 CRLREV/402/2025	RAMESH KUMAR MANDAL@RAJA MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /62 /2022 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000284/2022
120	D-CRLREV/20793/2025 CRLREV/403/2025	SHANKARSAN ROUT VS ANURADHA ROUT@JHILI	DIPTI RANJAN MOHAPATRA VS	ASKA /103 /2014 J.M.F.C.,ASKA(Ganjam) MIS.CASE/0000016/2017
121	D-EXP/25923/2025 EXP/8/2025	RASHMIREKHA MISHRA VS COMMISSIONER -CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,KHURDA	ADV. VS	// (//
122	D-FAO/28304/2025 FAO/327/2025	STATE OF ODISHA VS SATYANARAYAN ROUT	AISHWARYA DASH,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000116/2018
123	D-GUAP/27818/2025 GUAP/8/2025	MADHAB GOCHHI @ MADHAB CHANDRA GOCHHI VS RANJIT NAYAK	APARESH BHOI VS	// JUDGE, FAMILY COURT, NAYAGARH(N GMC/0000119/2023
124	D-LAA/24116/2025 LAA/36/2025	DURYODHAN SWAIN VS LAND ACQUISITION ZONE OFFICER, DHENKANAL	GAGAN BIHARI SINGH VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000073/2019
125	D-MACA/27965/2025	MURALI PADHAN	PRADEEP KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/819/2025	VS SWETARANJAN BEHERA	VS	1ST M.A.C.T., ANGUL(Anugul) Mac/0000051/2023
126	D-MACA/27979/2025 MACA/820/2025	SUNIMA DASH VS DHANANJAYA MOHANTY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000266/2017
127	D-MACA/28009/2025 MACA/821/2025	RASMI RANJAN MALLICK VS SK. RAMJAN	RAMESH CHANDRA PRADHAN VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000133/2022
128	D-MACA/28016/2025 MACA/822/2025	RANJIT MOHANTY VS DIBYAJYOTI MOHANTY	BISHNU BRATA SINGH VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000160/2021
129	D-MACA/23117/2025 MACA/823/2025	THE ASSISTANT DIRECTOR S.I.B. OFFICE (M.H.A.)GOVT. OF INDIA ,BBSR VS RENUBALA PRADHAN	MANOJ KUMAR PATI,SR.PANEL COUNSEL VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000081/2023
130	D-MACA/26642/2025 MACA/824/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS PREET PRIYANSHU MAHAPATRA	RAMESH CH. SAHOO VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000105/2021
131	D-MATA/27306/2025 MATA/268/2025	SATYAJIT DAS VS PALLAVI RAYAGURU	BIJNYAN KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000043/2023
132	D-RSA/24442/2025 RSA/349/2025	MATI BHOTRA VS LOKBANDHU HALWA	MANOJ KUMAR PATI VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000022/2024
133	D-TRPCRL/20405/2025 TRPCRL/58/2025	SANGRAM KESHARI ROUSTRAY VS HEXAGON INFRASTRUCTURES PVT. LTD.	HIMANSHU SEKHAR MISHRA VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000172/2024
134	D-WA/20474/2025 WA/1183/2025	STATE OF ODISHA VS MAMATA KUMARI TRIPATHY	SASWAT DAS,A.G.A VS	// () //
135	D-WA/20922/2025 WA/1184/2025	STATE OF ODISHA VS ASWINI KUMAR BEHERA	SASWAT DAS,A.G.A VS	// () //
136	D-WA/26156/2025 WA/1185/2025	STATE OF ODISHA VS	GAYATRI PATRA,A.S.C VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/26326/2025 WA/1186/2025	GAGAN BIHARI RATH P.SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
138	D-WA/26340/2025 WA/1187/2025	P.SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
139	D-WA/17575/2025 WA/1188/2025	KABITA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
140	D-WA/26397/2025 WA/1189/2025	STATE OF ODISHA VS BIJAYA KUMAR DAS	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
141	D-WA/23625/2025 WA/1190/2025	STATE OF ODISHA VS SOMANATH MOHANTY	CHANDRAKANTA PRADHAN,A.G.A VS	// 0 //
142	D-WA/26406/2025 WA/1191/2025	STATE OF ODISHA VS MADHAVI MUNA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
143	D-WA/23626/2025 WA/1192/2025	STATE OF ODISHA VS MADHUSMITA SAMAL	DEBASIS NAYAK,A.G.A VS	// 0 //
144	D-WA/26414/2025 WA/1193/2025	STATE OF ODISHA VS KESHABA CHANDRA PRADHAN	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
145	D-WA/26155/2025 WA/1194/2025	STATE OF ODISHA VS MANU SWAIN	GAYATRI PATRA,A.S.C VS	// 0 //
146	D-WA/26423/2025 WA/1195/2025	STATE OF ODISHA VS SAILABALA BHOI	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
147	D-WA/26447/2025 WA/1196/2025	STATE OF ODISHA VS RASIKA KUMBHAR	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/26449/2025 WA/1197/2025	STATE OF ODISHA VS DAITARI DHARUA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
149	D-WA/26451/2025 WA/1198/2025	STATE OF ODISHA VS JAJNASENI DHARUA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
150	D-WA/26515/2025 WA/1199/2025	STATE OF ODISHA VS K GOPI KRISHNA DORA	PRAVAT KUMAR PANDA, A.S.C VS	// 0 //
151	D-WA/26403/2025 WA/1200/2025	STATE OF ODISHA VS SUSMITA MISHRA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
152	D-WA/26547/2025 WA/1201/2025	STATE OF ODISHA VS PRASANT KUMAR PATTANAİK	AISHWARYA DASH, A.S.C VS	// 0 //
153	D-WA/26404/2025 WA/1202/2025	STATE OF ODISHA VS PUJASHREE SAMAL	DEBARANJAN MOHAPATRA,A.G.A VS	// 0 //
154	D-WA/26408/2025 WA/1203/2025	STATE OF ODISHA VS RABI CHARAN RATH	SASWAT DAS,A.G.A VS	// 0 //
155	D-WA/26415/2025 WA/1204/2025	STATE OF ODISHA VS GOVERNING BODY OF PATTAMUNDAI COLLEGE , KENDRAPARA	SASWAT DAS,A.G.A VS	// 0 //
156	D-WA/26595/2025 WA/1205/2025	STATE OF ODISHA VS RAMESH CHANDRA BISAGAR	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
157	D-WA/26446/2025 WA/1206/2025	STATE OF ODISHA VS HRUDANANDA BEHERA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
158	D-WA/27886/2025 WA/1207/2025	M/S. ADYASA INDUSTRIES VS ORISSA INSUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	SIDDHANT SARANGI VS	// 0 //
159	D-WA/26448/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1208/2025	VS USHABATI KARA	VS	0 //
160	D-WA/28183/2025 WA/1209/2025	STATE OF ODISHA VS BANSIDHAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //
161	D-WA/26450/2025 WA/1210/2025	STATE OF ODISHA VS ROHIT KUMAR MAHANANDA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
162	D-WA/20334/2025 WA/1211/2025	STATE OF ODISHA VS SUDHIR KUMAR BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
163	D-WA/26597/2025 WA/1212/2025	STATE OF ODISHA VS BIJAYALAXMI JAGDEV MAHAPATRA	AISHWARYA DASH,A.S.C VS	// 0 //
164	D-WA/26772/2025 WA/1213/2025	STATE OF ODISHA VS NABIN CHANDRA PRADHAN	SAROJ KUMAR JEE, A.G.A VS	// 0 //
165	D-WA/27146/2025 WA/1214/2025	STATE OF ODISHA VS RIASAT ALLI KHAN	AISHWARYA DASH, A.S.C VS	// 0 //
166	D-WA/27452/2025 WA/1215/2025	STATE OF ODISHA VS DEBENDRA KUMAR BADHAI	GAYATRI PATRA,A.S.C VS	// 0 //
167	D-WA/27771/2025 WA/1216/2025	STATE OF ODISHA VS SURENDRA KUMAR TIADI	SUMAN PATTANAYAK,A.G.A VS	// 0 //
168	D-WA/28308/2025 WA/1217/2025	STATE OF ODISHA VS RAJENDRA KUMAR GOUDA	AISHWARYA DASH,A.S.C VS	// 0 //
169	D-WA/27950/2025 WA/1218/2025	ASWINI KUMAR SAMANTRAY VS SUDARSAN SADANGI	SAIBRATA RATH VS	// 0 //
170	D-WA/28356/2025 WA/1219/2025	JITENDRA PRASAD SWAIN VS	MANOJA KUMAR KHUNTIA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/28037/2025 WP(C)/19812/2025	STATE OF ODISHA JYOTIBALA RATH VS	SANGRAM JENA VS	// // 0
172	D-WP(C)/28403/2025 WP(C)/19813/2025	STATE OF ODISHA JAYANTI PANDA VS	AVIJIT PATNAIK VS	// // 0
173	D-WP(C)/28388/2025 WP(C)/19814/2025	STATE OF ODISHA PSK INFRASTRUCTURES AND PROJECTS PRIVATE LIMITED VS	RAJJEET ROY VS	// // 0
174	D-WP(C)/27809/2025 WP(C)/19815/2025	STATE OF ODISHA M/S RAM KRUSHNA DAS, SUBARNAPUR VS	KSHIROD KUMAR SAHOO VS	// // 0
175	D-WP(C)/28338/2025 WP(C)/19816/2025	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR PRIYANKA PRIYADARSHINI PARIDA VS	SANKARACHARYA CHOUDHURY VS	// // 0
176	D-WP(C)/28350/2025 WP(C)/19817/2025	STATE OF ODISHA PRASAD MANDINGA VS	SATYABRATA MOHANTY (1) VS	// // 0
177	D-WP(C)/25220/2025 WP(C)/19818/2025	STATE OF ODISHA STATE OF ODISHA VS	SONAK MISHRA, A.S.C VS	// // 0
178	D-WP(C)/28028/2025 WP(C)/19819/2025	KARUNAKAR ROUTRAY PEDDENTI SUNDAR RAO VS	SANDEEP RATH VS	// // 0
179	D-WP(C)/28210/2025 WP(C)/19820/2025	STATE OF ODISHA SANATAN SAHU VS	SUDHASHREE PASAYAT VS	// // 0
180	D-WP(C)/26402/2025 WP(C)/19821/2025	STATE OF ODISHA BANAMALI PRADHAN VS	PRASANNA KUMAR RATH (1) VS	// // 0
181	D-WP(C)/28065/2025 WP(C)/19822/2025	STATE OF ODISHA PRADEEPTA KUMAR SINGH SAMANTA VS	AMITAV TRIPATHY VS	// // 0
		PROPRIETOR OF M/S EPC CONSTRUCTION INDIA LTD MAHARASHTRA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/28202/2025 WP(C)/19823/2025	PRABODHA MOHANTY VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //
183	D-WP(C)/26855/2025 WP(C)/19824/2025	DEBASHIS MOHANTY VS STATE OF ODISHA	SANATAN PANI VS	// 0 //
184	D-WP(C)/27609/2025 WP(C)/19825/2025	RAMA KANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/28271/2025 WP(C)/19826/2025	HALU BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
186	D-WP(C)/28204/2025 WP(C)/19827/2025	SURYA NARAYAN BAGARTY VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
187	D-WP(C)/28277/2025 WP(C)/19828/2025	SUBODHA KUMAR ROUSTRAY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
188	D-WP(C)/28293/2025 WP(C)/19829/2025	SASHIKANTA PANIGRAHI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/28283/2025 WP(C)/19830/2025	BALABHADRA MISHRA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
190	D-WP(C)/28298/2025 WP(C)/19831/2025	SUSHMITA PANDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
191	D-WP(C)/28203/2025 WP(C)/19832/2025	BIBEKANANDA MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
192	D-WP(C)/28287/2025 WP(C)/19833/2025	PRAVAT KUMAR SAHOO VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	TUSHAR KANTI SATAPATHY VS	// 0 //
193	D-WP(C)/28116/2025	SAROJ KUMAR SAHOO	SASWAT KUMAR ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19834/2025	VS NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	VS	0 //
194	D-WP(C)/27788/2025 WP(C)/19835/2025	BHARAT ENTERPRISERS, RAIPUR, CHHATISGARH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
195	D-WP(C)/28160/2025 WP(C)/19836/2025	BILASINI MAJHI VS REGIONAL MANAGER P N B, CHANDIGARH	RAJALAXMI BISWAL VS	// 0 //
196	D-WP(C)/28290/2025 WP(C)/19837/2025	JAYASHREE MOHANTY VS DISTRICT SUB-REGISTRAR, JAJPUR	MAMATA MISHRA VS	// 0 //
197	D-WP(C)/27931/2025 WP(C)/19838/2025	BALI PAIK VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
198	D-WP(C)/26934/2025 WP(C)/19839/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
199	D-WP(C)/28215/2025 WP(C)/19840/2025	ABINASH SAMANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// 0 //
200	D-WP(C)/27611/2025 WP(C)/19841/2025	BALABHADRA MOHANTY VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
201	D-WP(C)/28234/2025 WP(C)/19842/2025	SASEE BHOOSAN PATTNAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
202	D-WP(C)/27008/2025 WP(C)/19843/2025	SABITA DAS VS DEBAKALYANA DAS	LAXMAN PRADHAN VS	// 0 //
203	D-WP(C)/27612/2025 WP(C)/19844/2025	PRAMODINI SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/28279/2025 WP(C)/19845/2025	RANJAN KUMAR SAHOO VS	JYOTI RANJAN KHUNTIA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/28194/2025 WP(C)/19846/2025	STATE OF ODISHA MANAS PRADHAN VS	DILIP KUMAR SAHU VS	// // 0
206	D-WP(C)/28068/2025 WP(C)/19847/2025	STATE OF ODISHA SUBHASHREE HOTA VS	PRIYA RANJAN SINGH VS	// // 0
207	D-WP(C)/28316/2025 WP(C)/19848/2025	STATE OF ODISHA PURNA PRADEEP MUDULI VS	SATYABRATA MOHANTY (1) VS	// // 0
208	D-WP(C)/28443/2025 WP(C)/19849/2025	STATE OF ODISHA RATIKANTA SENAPATI VS	BRAJA MOHAN SARANGI VS	// // 0
209	D-WP(C)/28442/2025 WP(C)/19850/2025	R.T.O.BARBIL EASTERN MEDIA LTD., KHURDA VS	BRAJA MOHAN SARANGI VS	// // 0
210	D-WP(C)/28578/2025 WP(C)/19851/2025	STATE OF ODISHA ASHOK KUMAR PRUSTY VS	KSHIROD KUMAR ROUT VS	// // 0
211	D-WP(C)/28447/2025 WP(C)/19852/2025	STATE OF ODISHA MIRZA SYED BAIG VS	BRAJA MOHAN SARANGI VS	// // 0
212	D-WP(C)/28580/2025 WP(C)/19853/2025	R.T.O., BALESWAR KRUTIBAS SAHOO VS	KSHIROD KUMAR ROUT VS	// // 0
213	D-WP(C)/28319/2025 WP(C)/19854/2025	STATE OF ODISHA CHANDRAMANI BEHERA VS	SANJIB MOHANTY VS	// // 0
214	D-WP(C)/28025/2025 WP(C)/19855/2025	STATE OF ODISHA M/S. S.B.ENTERPRISES, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
215	D-WP(C)/28011/2025 WP(C)/19856/2025	THE SDDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR SURESH PRASAD PUROHIT VS	RANJIT SAMAL VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/28581/2025 WP(C)/19857/2025	AMIYA KUMAR DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
217	D-WP(C)/28034/2025 WP(C)/19858/2025	SUBHADRA SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/28291/2025 WP(C)/19859/2025	PRAKASH KUMAR PATI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
219	D-WP(C)/28582/2025 WP(C)/19860/2025	AKSHAY KUMAR NATH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
220	D-WP(C)/28583/2025 WP(C)/19861/2025	SATYAMANYU PATRA @ SATAN PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
221	D-WP(C)/27501/2025 WP(C)/19862/2025	GOVERNING BODY PANCHAYAT SAMITI COLLEGE GAISILAT, BARGARH VS STATE OF ODISHA	JAYASANKAR MISHRA VS	// 0 //
222	D-WP(C)/28228/2025 WP(C)/19863/2025	ABHISHEK PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	D-WP(C)/28584/2025 WP(C)/19864/2025	SAMAR BIKRAM BIHARI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
224	D-WP(C)/28585/2025 WP(C)/19865/2025	JUGAL MALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
225	D-WP(C)/28230/2025 WP(C)/19866/2025	BINA CHHACHHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
226	D-WP(C)/28523/2025 WP(C)/19867/2025	MAMATA NAYAK VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
227	D-WP(C)/28586/2025	SANJIT PARIDA @ SANJAY PARIDA	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19868/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28314/2025 WP(C)/19869/2025	SHISHIRA PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
229	D-WP(C)/28231/2025 WP(C)/19870/2025	DIBYARANI PADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
230	D-WP(C)/27248/2025 WP(C)/19871/2025	GADADHAR NAYAK VS UNION OF INDIA	GANESH PRASAD SAMAL VS	// 0 //
231	D-WP(C)/28590/2025 WP(C)/19872/2025	RAJENDRA PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
232	D-WP(C)/28317/2025 WP(C)/19873/2025	PANCHU BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
233	D-WP(C)/28329/2025 WP(C)/19874/2025	KHETRAMOHAN GIRI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
234	D-WP(C)/28120/2025 WP(C)/19875/2025	PURNA CHANDRA MEHER VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
235	D-WP(C)/28318/2025 WP(C)/19876/2025	DR.SHAIKH NAIMUDDIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
236	D-WP(C)/26307/2025 WP(C)/19877/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR VS BIKRAM KESHARI PRAHARAJ	PRONOY MOHANTY VS	// 0 //
237	D-WP(C)/28331/2025 WP(C)/19878/2025	DEEPAK JOSHI VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
238	D-WP(C)/28296/2025 WP(C)/19879/2025	LAXMI NANDA VS	SUDHIR KUMAR MALLICK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/28327/2025 WP(C)/19880/2025	STATE OF ODISHA SHANTILATA JENA VS	PRAFULLA CHANDRA DAS VS	// // 0
240	D-WP(C)/28537/2025 WP(C)/19881/2025	STATE OF ODISHA M/S AASTHA HOSPITAL, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0
241	D-WP(C)/26235/2025 WP(C)/19882/2025	STATE OF ODISHA DHRUBA CHARAN BISWAL VS	ANIRUDHA DAS VS	// // 0
242	D-WP(C)/27417/2025 WP(C)/19883/2025	STATE OF ODISHA SUDHAKAR NAYAK VS	SIVA SANKAR CHAINI VS	// // 0
243	D-WP(C)/28332/2025 WP(C)/19884/2025	STATE OF ODISHA DEBASISH NAYAK VS	BISWABIHARI MOHANTY VS	// // 0
244	D-WP(C)/28612/2025 WP(C)/19885/2025	STATE OF ODISHA KANCHANMALA SAHU VS	KANANBALA ROY CHOUDHURY VS	// // 0
245	D-WP(C)/28457/2025 WP(C)/19886/2025	STATE OF ODISHA LALIT KUMAR DASH VS	ASHWARIYA DASH VS	// // 0
246	D-WP(C)/28556/2025 WP(C)/19887/2025	STATE OF ODISHA CHAITANYA MAHANTA VS	SHASHIBHUSAN BISWAL VS	// // 0
247	D-WP(C)/26513/2025 WP(C)/19888/2025	STATE OF ODISHA SUSHREE BARNALITA DEI VS	AMIYA KUMAR MOHANTY VS	// // 0
248	D-WP(C)/28662/2025 WP(C)/19889/2025	STATE OF ODISHA RIYA SINGH VS	ARYA TRIPATHY VS	// // 0
249	D-WP(C)/28675/2025 WP(C)/19890/2025	STATE BANK OF INDIA, BBSR RAJESH BISWAL VS	LALIT KUMAR MAHARANA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/28349/2025 WP(C)/19891/2025	BINDU DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
251	D-WP(C)/28593/2025 WP(C)/19892/2025	OMSHREE INFRATECH PRIVATE LIMITED, KHURDA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS SAURAV SUMAN BHUYAN,S.SAHOO,S.MOHAPATRA	// 0 //
252	D-WP(C)/26837/2025 WP(C)/19893/2025	RASHMILATA PATRA VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
253	D-WP(C)/28666/2025 WP(C)/19894/2025	M/S SHARMILLA MOHALICK, KORAPUT VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ASIT KUMAR DASH VS	// 0 //
254	D-WP(C)/28286/2025 WP(C)/19895/2025	GHANASHYAM DANDASENA @ GHANA DANDASENA VS COLLECTOR, KALAHANDI	SIDHARTHA DAS VS	// 0 //
255	D-WP(C)/28383/2025 WP(C)/19896/2025	RESHMA KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
256	D-WP(C)/28559/2025 WP(C)/19897/2025	RAKESH PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
257	D-WP(C)/28482/2025 WP(C)/19898/2025	SENATOR INFOTECH PVT. LTD., BBSR VS AUTHORISED OFFICER, ICICI BANK LTD., KOLKATA	TRILOCHAN NANDA VS	// 0 //
258	D-WP(C)/28322/2025 WP(C)/19899/2025	RAMAMANI BIT VS EXECUTIVE ENGINEER (TPCODL) CUTTACK	BHUBANESWAR DASH VS	// 0 //
259	D-WP(C)/28598/2025 WP(C)/19900/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/28112/2025 WP(C)/19901/2025	SIDDHARTHA MOHANTY VS THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, ORISSA, CUTTACK	BISWA PRAKASH DHAL VS	// 0 //
261	D-WP(C)/28406/2025	SARASWATI ACHARYA	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19902/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/26432/2025 WP(C)/19903/2025	ADHAR PRASAD JENA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// 0 //
263	D-WP(C)/26919/2025 WP(C)/19904/2025	PRAMOD BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
264	D-WP(C)/28265/2025 WP(C)/19905/2025	SOUBHAGINI RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
265	D-WP(C)/26755/2025 WP(C)/19906/2025	MALATI DEHURY VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
266	D-WP(C)/27050/2025 WP(C)/19907/2025	SACHIDANANDA NAYAK VS THE STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
267	D-WP(C)/28627/2025 WP(C)/19908/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/27705/2025 WP(C)/19909/2025	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// 0 //
269	D-WP(C)/28642/2025 WP(C)/19910/2025	SUBRATA KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
270	D-WP(C)/28114/2025 WP(C)/19911/2025	MAA TARINI SHG, PARIMAKUNDAPUR, KENDRAPARA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
271	D-WP(C)/28361/2025 WP(C)/19912/2025	BIPIN CHANDRA NANDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
272	D-WP(C)/28366/2025 WP(C)/19913/2025	DR. BIKASH DAS VS	DR. BINODA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/27804/2025 WP(C)/19914/2025	STATE OF ODISHA RAMESH KUMAR MUKHI VS	BHABANI SANKAR DAS VS	// // ()
274	D-WP(C)/28147/2025 WP(C)/19915/2025	STATE OF ODISHA RADHAMOHAN DAS VS	SUDARSAN BEHERA VS	// // ()
275	D-WP(C)/28324/2025 WP(C)/19916/2025	STATE OF ODISHA SISIR KANTA SARANGI VS	SANGRAM JENA VS	// // ()
276	D-WP(C)/28400/2025 WP(C)/19917/2025	STATE OF ODISHA SUMANTA KUMAR SWAIN VS	AVIJIT PATNAIK VS	// // ()
277	D-WP(C)/26767/2025 WP(C)/19918/2025	STATE OF ODISHA SUVENDU KUMAR SAHU VS	SAIBRATA RATH VS	// // ()
278	D-WP(C)/28509/2025 WP(C)/19919/2025	STATE OF ODISHA NARAYAN BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
279	D-WP(C)/27054/2025 WP(C)/19920/2025	STATE OF ODISHA RAJENDRA KUMAR MAHAKHUD VS	MANAS KUMAR CHAND VS	// // ()
280	D-WP(C)/28510/2025 WP(C)/19921/2025	STATE OF ODISHA KSHYAMA SAGAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
281	D-WP(C)/14309/2025 WP(C)/19922/2025	STATE OF ODISHA NASAMANI HANSDAH VS	GAJENDRANATH ROUT VS	// // ()
282	D-WP(C)/28312/2025 WP(C)/19923/2025	UNION OF INDIA GHANASHYAM DANDASENA @ GHANA DANDASENA VS	SIDHARTHA DAS VS	// // ()
283	D-WP(C)/21684/2025 WP(C)/19924/2025	COLLECTOR, KLAHANDI BRUNDABAN MALLICK VS	NAMITA PATTANAİK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/28676/2025 WP(C)/19925/2025	KARTIK CHANDRA PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
285	D-WP(C)/28371/2025 WP(C)/19926/2025	SACHIDANANDA BEHERA VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //
286	D-WP(C)/20435/2025 WP(C)/19927/2025	DURYODHAN MOHANTY VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
287	D-WP(C)/28591/2025 WP(C)/19928/2025	GITANJALI MOHAPATRA VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
288	D-WP(C)/27062/2025 WP(C)/19929/2025	KANHU CHARAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/25657/2025 WP(C)/19930/2025	M/S ORISSA POULTRY PVT. LTD., JAGATSINGHPUR VS PUNJAB NATIONAL BANK, BBSR	DWARIKA PRASAD MOHANTY VS	// 0 //
290	D-WP(C)/28370/2025 WP(C)/19931/2025	MOHAMMAD SADIQUE HUSSAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
291	D-WP(C)/28564/2025 WP(C)/19932/2025	DILIP KUMAR PUTHAL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
292	D-WP(C)/28458/2025 WP(C)/19933/2025	SHAKTI PRAKASH NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
293	D-WP(C)/28087/2025 WP(C)/19934/2025	PURNIMA BEHERA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
294	D-WP(C)/28665/2025 WP(C)/19935/2025	ALOK KUMAR RANA VS UNION OF INDIA	BIMBISAR DASH VS	// 0 //
295	D-WP(C)/27737/2025	RABI NARAYAN MAHANTA	RABINDRA KUMAR PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19936/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/28108/2025 WP(C)/19937/2025	DILIP KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
297	D-WP(C)/25619/2025 WP(C)/19938/2025	ARATI PANIGRAHI VS STATE OF ORISSA	ANWESHA MISHRA VS	// 0 //
298	D-WP(C)/28459/2025 WP(C)/19939/2025	ABODH KUMAR RAY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
299	D-WP(C)/28460/2025 WP(C)/19940/2025	TAPAN MOHANTY VS THE COMMISSIONER CUM CHAIRMAN, S.T.A., CUTTACK	RAMAKRISHAN NAIK VS	// 0 //
300	D-WP(C)/27197/2025 WP(C)/19941/2025	OUM SAI AVATAR VS CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA 2, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
301	D-WP(C)/27986/2025 WP(C)/19942/2025	ARUNDHATI SAMAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
302	D-WP(C)/28469/2025 WP(C)/19943/2025	RAJENDRA KUMAR DIGHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
303	D-WP(C)/27615/2025 WP(C)/19944/2025	TARANI KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
304	D-WP(C)/26410/2025 WP(C)/19945/2025	BHAJAMAN NAYAK VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
305	D-WP(C)/28511/2025 WP(C)/19946/2025	DUKHISHYAM PATANAIAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
306	D-WP(C)/28351/2025 WP(C)/19947/2025	RAJESHA KUMAR NAIK VS	SOUMYA JYOTI BISWAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/28375/2025 WP(C)/19948/2025	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK RABI CHARAN MISHRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// // ()
308	D-WP(C)/28677/2025 WP(C)/19949/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	// // ()
309	D-WP(C)/26409/2025 WP(C)/19950/2025	DHANESWAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// // ()
310	D-WP(C)/28547/2025 WP(C)/19951/2025	BIVAS KANUNGO VS STATE OF ODISHA	SUMITRA MOHANTY VS	// // ()
311	D-WP(C)/28552/2025 WP(C)/19952/2025	I R MARKETING, MADHYAPRADESH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// // ()
312	D-WP(C)/27617/2025 WP(C)/19953/2025	PURANDAR MAHAKUD VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
313	D-WP(C)/28348/2025 WP(C)/19954/2025	PAWAN KUMAR SUNDARKA VS BRANCH MANAGER, HDFC BANK LTD, CUTTACK	DURGA PRASANNA MISHRA VS	// // ()
314	D-WP(C)/28554/2025 WP(C)/19955/2025	SANJEEB KUMAR BERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// // ()
315	D-WP(C)/28090/2025 WP(C)/19956/2025	MUKTIKANTA MOHANTY VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
316	D-WP(C)/28047/2025 WP(C)/19957/2025	BANA BIHARI DAS VS STATE OF ODISHA	SANDEEP RATH VS	// // ()
317	D-WP(C)/28644/2025 WP(C)/19958/2025	SATYAPIR SRICHANDAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/28185/2025 WP(C)/19959/2025	PRAVATI MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
319	D-WP(C)/28368/2025 WP(C)/19960/2025	JAGABANDHU GARNAIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
320	D-WP(C)/26812/2025 WP(C)/19961/2025	DIBYA BHARATI NAYAK @ MOHAPATRA VS STATE OF ODISHA	PRIYABKATA MOHAPATRA VS	// 0 //
321	D-WP(C)/28561/2025 WP(C)/19962/2025	PAINU BHOI VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
322	D-WP(C)/28373/2025 WP(C)/19963/2025	KABI ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
323	D-WP(C)/25751/2025 WP(C)/19964/2025	SANJUKTA MAHASUAR VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/28353/2025 WP(C)/19965/2025	PATITENDU MISHRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
325	D-WP(C)/28519/2025 WP(C)/19966/2025	TIKINDRA KUMAR BISOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
326	D-WP(C)/28362/2025 WP(C)/19967/2025	SUBHASMITA SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
327	D-WP(C)/28487/2025 WP(C)/19968/2025	SATYANARAYAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
328	D-WP(C)/28518/2025 WP(C)/19969/2025	JHANKAR KETAN CHALAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
329	D-WP(C)/27860/2025	MS. VIDYA	BIKASH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19970/2025	VS UNION OF INDIA	VS	0 //
330	D-WP(C)/28377/2025 WP(C)/19971/2025	JAGANNATH MOHAPATRA VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
331	D-WP(C)/28726/2025 WP(C)/19972/2025	MINATI SWAIN VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// 0 //
332	D-WP(C)/28411/2025 WP(C)/19973/2025	RINA MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
333	D-WP(C)/28386/2025 WP(C)/19974/2025	NARAYAN DHIR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
334	D-WP(C)/28439/2025 WP(C)/19975/2025	RABI DEHURI VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
335	D-WP(C)/28364/2025 WP(C)/19976/2025	KUMUDA CHANDRA MAJHI VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
336	D-WP(C)/28392/2025 WP(C)/19977/2025	NITYANANDA SAMAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
337	D-WP(C)/28461/2025 WP(C)/19978/2025	HRUDANANDA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
338	D-WP(C)/28410/2025 WP(C)/19979/2025	SARBAJIT MUND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
339	D-WP(C)/28736/2025 WP(C)/19980/2025	KIRAN BALA PATRA VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
340	D-WP(C)/28184/2025 WP(C)/19981/2025	K.SARALA DEVI VS	PRABIN DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WPCRL/21016/2025 WPCRL/96/2025	STATE OF ODISHA LITU BHOI VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()
342	D-ABLAPL/20898/2025 ABLAPL/8388/2025	STATE OF ODISHA SOMANATH BARIK @ MANTUA VS	BIKRAM RATH VS	// ATHGARH /77 /2025 ()
343	D-ABLAPL/20120/2025 ABLAPL/8389/2025	STATE OF ODISHA AKRURA CHAMPATI VS	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /415 /2025 ()
344	D-ABLAPL/21091/2025 ABLAPL/8390/2025	STATE OF ODISHA SUCHITRA MALLICK VS	SANGRAM KESHARI MISHRA VS	// BINJHARPUR /300 /2025 ()
345	D-ABLAPL/21383/2025 ABLAPL/8391/2025	STATE OF ODISHA KARAN SUNA VS	KAMALAKANTA MOHANTA VS	// BELPAHAR /121 /2025 ()
346	D-ABLAPL/20735/2025 ABLAPL/8392/2025	STATE OF ODISHA LINGARAJ MOHANTY VS	SATYAJIT MOHAPATRA VS	// GOP /212 /2020 ()
347	D-ABLAPL/21240/2025 ABLAPL/8393/2025	STATE OF ODISHA LIPU BEJA @ OM BEJA VS	RAJ KUMAR ROUT VS	// PURI TOWN /56 /2025 ()
348	D-ABLAPL/21366/2025 ABLAPL/8394/2025	STATE OF ODISHA RATIKANTA TRIPATHY VS	DEEPAK KU SAHOO VS	// / /0 ()
349	D-ABLAPL/21241/2025 ABLAPL/8395/2025	STATE OF ODISHA KANHU @ KANHA BARIK VS	SANJIT MISHRA VS	// BALIAPANDA /101 /2025 ()
350	D-ABLAPL/20785/2025 ABLAPL/8396/2025	STATE OF ODISHA RAMA SETHI @ RAMACHANDRA SETHI VS	MADAN SUNDAR BEHERA VS	// PATTAMUNDAI /195 /2025 ()
351	D-ABLAPL/21367/2025 ABLAPL/8397/2025	STATE OF ODISHA SAMARENDRA SAMAL VS	DEEPAK KU SAHOO VS	// NIKIRAI /237 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/21244/2025 ABLAPL/8398/2025	GOPAL BADAIAK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHHEND /132 /2025 () //
353	D-ABLAPL/20871/2025 ABLAPL/8399/2025	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BASUDEVPUR /71 /2025 () //
354	D-ABLAPL/21254/2025 ABLAPL/8400/2025	RAMACHANDRA SAHOO @ SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /88 /2023 () //
355	D-ABLAPL/21376/2025 ABLAPL/8401/2025	MINATI DAS @ MINATI LATA DAS VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BASTA /143 /2025 () //
356	D-ABLAPL/21257/2025 ABLAPL/8402/2025	ANANTA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /209 /2025 () //
357	D-ABLAPL/21378/2025 ABLAPL/8403/2025	BISWARANJAN BEHURA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /243 /2025 () //
358	D-ABLAPL/21045/2025 ABLAPL/8404/2025	PRASANTA GARAMI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 () //
359	D-ABLAPL/21269/2025 ABLAPL/8405/2025	TOPHAN BEHERA @ SETHY VS STATE OF ODISHA	ASHOK DAS VS	HINJILI /492 /2025 () //
360	D-ABLAPL/21379/2025 ABLAPL/8406/2025	NILAMANI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	BRAMHA BARADA /178 /2024 () //
361	D-ABLAPL/21273/2025 ABLAPL/8407/2025	SUKANTI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	BRAMHA BARADA /244 /2024 () //
362	D-ABLAPL/21066/2025 ABLAPL/8408/2025	ABHISHESK @ ABHISHEK SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /231 /2025 () //
363	D-ABLAPL/21282/2025	ABHAYA KUMAR BEHERA @ ABHYA BEHERA	JITENDRA SAMANTARAY	NAYAPALLI P.S. /219 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8409/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21357/2025 ABLAPL/8410/2025	GYANA RANJAN SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	PAHALA /173 /2025 () //
365	D-ABLAPL/21117/2025 ABLAPL/8411/2025	LALITA SETHI VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	MAHANGA /48 /2025 () //
366	D-ABLAPL/21364/2025 ABLAPL/8412/2025	JITENDRA KUMAR PAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /508 /2025 () //
367	D-ABLAPL/21140/2025 ABLAPL/8413/2025	SUJIT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /350 /2024 () //
368	D-ABLAPL/18092/2025 ABLAPL/8414/2025	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHANDANPUR /171 /2024 () //
369	D-ABLAPL/21216/2025 ABLAPL/8415/2025	PINTU SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /177 /2025 () //
370	D-ABLAPL/18466/2025 ABLAPL/8416/2025	GOKUL DIGAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	PHIRINGIA /129 /2025 () //
371	D-ABLAPL/19535/2025 ABLAPL/8417/2025	KARIM MOHAMMAD @ BUNTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /10 /2025 () //
372	D-ABLAPL/20810/2025 ABLAPL/8418/2025	DINABANDHU SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	DEOGARH /204 /2025 () //
373	D-ABLAPL/19193/2025 ABLAPL/8419/2025	SAILENDRA MAHARANA @ DAKTAR MAHARANA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000079/2023
374	D-ABLAPL/21217/2025 ABLAPL/8420/2025	DALIMBA ROUT VS	JAGABANDHU SAHU VS	BOLANGIR TOWN /141 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/20890/2025 ABLAPL/8421/2025	STATE OF ODISHA BHAGIRATHI KABI VS	ACHYUTANANDA PATTANAIAK VS	// NANDIPADA /146 /2025 ()
376	D-ABLAPL/20797/2025 ABLAPL/8422/2025	STATE OF ODISHA PRAFULLA KARMI VS	AMITAV TRIPATHY VS	// KANTAMAL /217 /2024 ()
377	D-ABLAPL/21374/2025 ABLAPL/8423/2025	STATE OF ODISHA BIRA KISHORE DAS VS	ARIJEET MISHRA VS	// NIKIRAI /22 /2025 ()
378	D-ABLAPL/21278/2025 ABLAPL/8424/2025	STATE OF ODISHA MD. KHUDA BOX VS	BIKRAM RATH VS	// HINDOL /173 /2024 ()
379	D-ABLAPL/21375/2025 ABLAPL/8425/2025	STATE OF ODISHA ADHIKARI SAMAL VS	ARIJEET MISHRA VS	// RAJNAGAR /240 /2025 ()
380	D-ABLAPL/21309/2025 ABLAPL/8426/2025	STATE OF ODISHA SIBAPRASAD DEHURIA VS	AMITAV TRIPATHY VS	// KANTAMAL /207 /2024 ()
381	D-ABLAPL/21399/2025 ABLAPL/8427/2025	STATE OF ODISHA MANORANJAN BEHERA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /136 /2025 ()
382	D-ABLAPL/21318/2025 ABLAPL/8428/2025	STATE OF ODISHA SADA BAG VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /301 /2023 ()
383	D-ABLAPL/21322/2025 ABLAPL/8429/2025	STATE OF ODISHA SUNIL PANDIA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /524 /2022 ()
384	D-ABLAPL/21310/2025 ABLAPL/8430/2025	STATE OF ODISHA SUDHIRA KUMAR JHANKAR VS	AMITAV TRIPATHY VS	// SOHELLA /170 /2025 ()
385	D-ABLAPL/21004/2025 ABLAPL/8431/2025	STATE OF ODISHA SK. KURBAN @ SK. IBADULLAH VS STATE OF ODISHA	CHHABI BEHERA VS	// JATNI P.S. /149 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/21226/2025 ABLAPL/8432/2025	JYOTI PRAKASH JENA @ BANTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /101 /2023 () //
387	D-ABLAPL/21199/2025 ABLAPL/8433/2025	PRIYADARSINI SAHU VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /437 /2025 () //
388	D-ABLAPL/21400/2025 ABLAPL/8434/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /66 /2025 () //
389	D-ABLAPL/21111/2025 ABLAPL/8435/2025	SUBHANKAR SAHU @ SAHOO VS STATE OF ODISHA	BIKASH KUMAR DASH VS	THAKURGARH /188 /2025 () //
390	D-ABLAPL/21203/2025 ABLAPL/8436/2025	SAGAR LENKA @ SAGAR KUMAR LENKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BARANGA /345 /2025 () //
391	D-ABLAPL/21401/2025 ABLAPL/8437/2025	MITU @ ARUN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /476 /2024 () //
392	D-ABLAPL/21204/2025 ABLAPL/8438/2025	PREMLAL PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /109 /2024 () //
393	D-ABLAPL/21245/2025 ABLAPL/8439/2025	AMULYA HOTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PANIKOILI /205 /2025 () //
394	D-ABLAPL/21402/2025 ABLAPL/8440/2025	DEBARAJ SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000036/2025
395	D-ABLAPL/21246/2025 ABLAPL/8441/2025	SK. AJAD @ SHAIKH AJAD @ RANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /34 /2025 () //
396	D-ABLAPL/20472/2025 ABLAPL/8442/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	CHAITANYA NAYAK VS	//0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000020/2025
397	D-ABLAPL/21068/2025	SEEMA SINGH	RASHMI RANJAN MISHRA	KHETRARAJPUR /133 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8443/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/21231/2025 ABLAPL/8444/2025	JAYANTA DHADA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /527 /2025 () //
399	D-ABLAPL/20778/2025 ABLAPL/8445/2025	AVINASH DAS VS STATE OF ODISHA	OM SWARUP VS	/ /0 () //
400	D-ABLAPL/20267/2025 ABLAPL/8446/2025	MANORAMA ROUT VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	BARANGA /104 /2019 J.M.F.C.(II),CUTTACK(Cuttack) ICC/000010/2021
401	D-ABLAPL/21148/2025 ABLAPL/8447/2025	SITARANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAPTIPADA /134 /2025 () //
402	D-ABLAPL/21239/2025 ABLAPL/8448/2025	SANTU GOND @ SANTURAM GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /139 /2025 () //
403	D-ABLAPL/21229/2025 ABLAPL/8449/2025	ABHIJIT LIMA @ ABHIJIT LIMMA VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	ADVA /32 /2024 () //
404	D-ABLAPL/21112/2025 ABLAPL/8450/2025	ASHOK BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /181 /2025 () //
405	D-ABLAPL/21324/2025 ABLAPL/8451/2025	UMAKANTA SAHU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 () //
406	D-ABLAPL/21327/2025 ABLAPL/8452/2025	BALARAM SETHY @ BALIA @ BALIA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /114 /2025 () //
407	D-ABLAPL/20118/2025 ABLAPL/8453/2025	SONU GUPTA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /568 /2025 () //
408	D-ABLAPL/21311/2025 ABLAPL/8454/2025	BISWAJIT BEHERA VS	DHANANJAYA MUND VS	KUDANAGARI /200 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/21115/2025 ABLAPL/8455/2025	STATE OF ODISHA SUKANTA KUMAR SANKHUA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /507 /2025 ()
410	D-ABLAPL/21518/2025 ABLAPL/8456/2025	STATE OF ODISHA ALOK KUMAR NAIK VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /7 /2025 ()
411	D-ABLAPL/21328/2025 ABLAPL/8457/2025	STATE OF ODISHA(VIG.) SUDHAKAR SWAIN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /243 /2021 ()
412	D-ABLAPL/21307/2025 ABLAPL/8458/2025	STATE OF ODISHA ABHISHEK RAUT VS	SURYAKANTA DWIBEDI VS	// / /0 ()
413	D-ABLAPL/21519/2025 ABLAPL/8459/2025	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /7 /2025 ()
414	D-ABLAPL/21536/2025 ABLAPL/8460/2025	STATE OF ODISHA(VIG.) ANSHUMAN BADAGUCHHIA VS	SUSAMPAD HOTA VS	// PADAMPUR /196 /2025 ()
415	D-ABLAPL/21330/2025 ABLAPL/8461/2025	STATE OF ODISHA SANTUNU SAHU @ SANTANU SAHU VS	SUJIT KUMAR PATTNAIK VS	// ASKA /717 /2022 ()
416	D-ABLAPL/21521/2025 ABLAPL/8462/2025	STATE OF ODISHA LUKESWAR PATEL VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /7 /2025 ()
417	D-ABLAPL/21015/2025 ABLAPL/8463/2025	STATE OF ODISHA(VIG.) SOUMYA RANJAN KAR VS	ASUTOSH TRIPATHY VS	// BIKRAMPUR FCI /171 /2025 ()
418	D-ABLAPL/21331/2025 ABLAPL/8464/2025	STATE OF ODISHA PRADEEP JENA VS	SATYABRATA DASH VS	// BADACHANA /223 /2025 ()
419	D-ABLAPL/21113/2025 ABLAPL/8465/2025	STATE OF ODISHA JAGABANDHU BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /187 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/21258/2025 ABLAPL/8466/2025	RACHITA PANDA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	PURIGHAT /233 /2025 () //
421	D-ABLAPL/21333/2025 ABLAPL/8467/2025	MURALIDHAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /10 /2025 () //
422	D-ABLAPL/21404/2025 ABLAPL/8468/2025	BANGURU @ PABITRA KUMAR PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BADSAHI /404 /2023 () //
423	D-ABLAPL/21449/2025 ABLAPL/8469/2025	AMRESH CHANDRA BARAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANAPUR P.S. /236 /2025 () //
424	D-ABLAPL/21334/2025 ABLAPL/8470/2025	LADU BISOYI @ LADU KISHOR BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /389 /2025 () //
425	D-ABLAPL/21456/2025 ABLAPL/8471/2025	KRUPASINDHU DUTTA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /114 /2025 () //
426	D-ABLAPL/21336/2025 ABLAPL/8472/2025	ARJUN MAHANANDIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 () //
427	D-ABLAPL/21337/2025 ABLAPL/8473/2025	ARJUN CHARAN SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHUSURI /323 /2025 () //
428	D-ABLAPL/21479/2025 ABLAPL/8474/2025	SANJAY KUMAR SWAIN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /110 /2025 () //
429	D-ABLAPL/21345/2025 ABLAPL/8475/2025	ASISH PATTNAIK @ ASISH PATTANAYAK VS STATE OF ODISHA	DEEPAK PANDA VS	BAIDYANATHPUR /342 /2025 () //
430	D-ABLAPL/21368/2025 ABLAPL/8476/2025	BHAGABAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /123 /2024 () //
431	D-ABLAPL/21369/2025	SUDARSAN @ SUDARSHAN PALAI	ARIJEET MISHRA	NIKIRAI /22 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8477/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/21549/2025 ABLAPL/8478/2025	SURESWARI SAGARIKA JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHANDAGIRI P.S. /465 /2025 () //